

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 3375/2024 In C.P. (IB)/651(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

NAME OF THE PARTIES: - Arun Kapoor

V/s

Mr. Ramakanth

Subhash Jadhav

IN THE MATTER OF

VSJ Investments Private Limited

V/s

Karrm Infrastructure Private Limited

Section: 60(5), Rule 11 of NCLT, 2016,19(2) U/s 7 of (IBC)

ORDER

IA.No.3375/2024: - Adv. Utsav Mukherjee, a/w Adv. Saksham Ahuja, Mr. Vikalp Wange, and Mr. Mayukh Roy appeared for the Applicant/RP through VC. None appeared for the Respondent. This IA has been filed by the Applicant / RP under Section 19(2) of the IB Code, seeking certain directions against the Respondents. Let the court notice be issued to the Respondents, returnable on 22.08.2024. List this matter on **22.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)